

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(S)

OA 1812/2001

New Delhi, this the 11th day of October, 2001

Hon'ble Shri Govindan S. Tampi, Member (A)
Hon'ble Shri Shanker Raju, Member (J)

Const. Ganesh Pal Meena
(No.11024/DAP, Delhi Police)
S/o Shri Prabhu Lal~
R/o Village & P.O. Garh Khera
Distt. Sawai Madhopur
Rajasthan.

(None present)

...Applicant

V E R S U S

GOVT. OF NCT OF DELHI : THROUGH

1. Commissioner of Police
Delhi (Delhi) I.P.Estate
MSO Building, New Delhi.

2. Shri B.S.Bola
Dy. Commissioner of Police
Pitam Pura, X Bn. DAP, Delhi.

(Dept'l. representative
Shri Jagdish Chander)~

...Respondents

O R D E R (ORAL)

By Hon'ble Shri Shanker Raju,

Mrs. Avnish Ahlawat, who was appearing as a learned counsel for the applicant for the last three dates, also present in Court and states that she has no instructions from his client for quite some time. Therefore, she seeks permission for her withdrawal from this case

2. Pairvi Officer Shri Jagdish Chander appearing on behalf of the respondents stated that on the same grounds, the applicant has filed an another OA.

3. In this view of the matter, OA is accordingly dismissed in default and non-prosecution.

S. Raju

(Shanker Raju)
Member (J)

/vikas/

Govindan S. Tampi)
Member (A)